

In the High Court of Judicature, Bombay.

Mon day, the 6 day of March 1865

SPECIAL APPEAL No. 405 of 1864.

Pandurshet bin Suda-
shir Shet of the Putna-
giri Division of the
Konkan District

Appellant,

(Original Plaintiff)

VERSUS

Vinayek Bapooji and Pego-
Anunt and Suddanabai Kom
Krishnaji Gunesh and Naro Paw-
chunde and Mahadev Gunesh
Seedhey of the Putnagiri Divi-
sion of the Konkan Dis-
trict

Respondent,

(Original Defendants)

Rs. 14 + 12 = 97

The claim in the Original Suit was to

recover possession
of certain land the property of the plaintiff
which has been wrongfully occupied by
the Defendants

In Appeal No. 405 of 1864 the Senior Assistant Judge
of the District of the Konkan at Putnagiri reversed
the Decree of the Magistrate at Chiplun who had decreed for the
claim

A Special Appeal was preferred in the High Court on the grounds that the

decision of the Senior Assistant
Judge is contrary to law in that
the land in dispute having been
acknowledged

acknowledged to have been the property of an ancestor of the Appellant by one Gunesb Narayan to whom the opposite parties are privies, they have not been held bound by such admission.

The Court confirm the decree of the Court below with costs

R. Couch
J. Norton.

W. Mad...

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ME

DUM OF COSTS incurred in Special Appeal No. 405

against the decision of the Sr. asst. judge of the the Honkum and disposed of on the 5th March 1864. by confirming the same.

BY THE APPELLANT—

IN THE DISTRICT.

In the <i>Moonsiff's Court</i>	8	"	1		
In the <i>Senior asst. judge's Court</i>	"	15	1		
				8	15 2

IN THIS COURT.

Stamp for Memorandum of Special Appeal	1	"	"		
Stamps for copies of Decree and Judgment	3	"	"		
Stamp for Vukalutnama	2	"	"		
Stamp of an application to enter the name of the <i>Respondents'</i> Appellant's heir	2	"	"		
Batta for Process and Postage	3	7	"		
Sectioner's Fee	1	4	3		
Vukeel's Fee	"	7	1	13	2 4

Rupees.... 22 1 6

BY THE RESPONDENT—

IN THE DISTRICT.

In the <i>Moonsiff's Court (with V. Fee)</i>	17	14	1		
In the <i>Senior Assistant judge's Court</i>	5	7	1		
				23	5 2

IN THIS COURT.

Stamp for Vukalutnama	2	"	"		
Vukeel's Fee	"	7	1	2	7 1
				25	12 3

Rupees.... 25 12 3



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